BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 643/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company		Small Industries Development Bank of India -Vs- Bajrangbali Alloys Pvt.Ltd.		
Under Section		7 IBC		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	Mr. S. Chate Mr. Vivek	Basu Adv.) Se al. Adv.	Pefitioner.	ent Sout 9/2/18.

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (Judicial) Sd

(V.P. Singh) Member (Judicial)